

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2290/2024

JIJO C GEORGE

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 28468/2024 - EXEMPTION FROM FILING O.T.
IA No. 18932/2024 - EXEMPTION FROM FILING O.T.
IA No. 18929/2024 - EXEMPTION FROM FILING O.T.
IA No. 140345/2024 - EXEMPTION FROM FILING O.T.
IA No. 18931/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 235381/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 93811/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 140344/2024 - VACATING STAY

Date : 08-05-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) : Mr. Atul Shankar Vinod, AOR

For Respondent(s) Mr. Vishwajeet Singh, Sr. Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request of earned counsel for the appellant, list the
matter after ensuing partial Court working days

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR